

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

109

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/152/2017
NAME OF THE PETITIONER : ADI NARAYANA REDDY (IN THE MATTER OF
ADARSH ESTATES PVT LTD)
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	Abhinav Parthasarathy Prajadarshini Keerthi K For TK Bhaskar	counsel for Petitioner	B. Abhinav
2	B. KRISHNAN	Dy. Secy	M. S.

ORDER

Counsel for petitioner present. Representative of ROC present and prayed for time to file report. Time is enlarged at request. Put up on 16.01.2018.

-sd-

(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc